

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-504
IB-568/ND/2021

IN THE MATTER OF:

SS Group Pvt. Ltd.

.....Applicant

Vs.

Shiva Asphaltic Products pvt. Ltd.

.....Respondent

SECTION

U/s 9 IBC

Order delivered on 09.05.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Ms. Charu Sachdev, Adv.

For the Respondent :

ORDER

Ld. Counsel on behalf of the Operational Creditor is present and submitted that the matter has been settled and she will file an application for withdrawal of the petition. In view of this, list the matter on **01.07.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)